NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

38

Application 12 & 8 Ors./(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

M/s. Birla Shloka Edutech Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act 1956.

S. No.	NAME	DESIGN	IATION	SIGNATURE
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1,2	H.A. Kho		A holder for	alchen
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3	NS-A. 5011	year. 2		
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ORDER

Application No. 12&8 Ors./73(4)/NCLT/MB/MAH/2017

For having Company come forward saying that it would make payments to all the Depositors and file affidavit in one week, at request of the Petitioner Company, list this matter on 24.07.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR

Member (Judicial)